

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

202. C.P. (IB)/176(MB)2024

IN THE MATTER OF

Kisaan Steels Private Limited

... Petitioner

Vs

Gemini Engi-Fab Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 12.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent: Adv. Subhradeep Banerjee (VC)

ORDER

Adv. Subhradeep Banerjee appearing on behalf of the Respondent prays for time to file reply. Allowed as prayed for. Let the reply be filed before the next date by serving an advance copy to the Counsel for the Petitioner. It is made clear that no further adjournment shall be granted. Adjourned to **25.07.2024** for arguments.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //